

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-08/2017/12045/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 14<sup>th</sup> December, 2023.

Sub: **Winter vacation.**

Ref:- Your letter No. FCB/15/Admin./2023/1219, dtd. 08.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail the **Winter vacation from 23.12.2023 to 31.12.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2023 till the morning of 02.01.2024**, as prayed for. Further, the Counsellor, Family Court, Barpeta, in her absence, the Chief Judicial Magistrate, Barpeta, and in his absence, the in-charge CJM, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT.REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-08/2017/12046-12047/A, dated , 14-12-23**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT.REGISTRAR (VIGILANCE)**